

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

MA 202 of 2000
(OA 48 of 1997)

Govt. of W.Bengal
-VS-

M/o Home Affairs

For the Applicant : Mr. B. Chatterjee, Counsel
For the Respondents : Mr. M.S. Banerjee, Counsel

With

MA 386 of 2000
MA 434 of 2000
CPC 37 of 2000
(OA 1321 of 1997)

Sher Singh

-VS-

Manish Gupta & Ors.

For the Applicant : Mr. D.S. Mallick, Counsel

For the Respondents : Mr. M.S. Banerjee, Counsel
Mr. N.C. Chakraborty, Counsel

Date of Order : 13-03-2003

ORDER

MR. A.SATHATH KHAN, JM

Heard Ld. Counsel for the applicant and respondents in all the MAs. MA 386 of 2000 has been filed for recalling the orders dated 8-6-2000 and 4-5-2000. We do not find any reason for recalling the said order. Hence, this application is dismissed. MA 202 of 2000 has been filed for extension of time. We find that nothing survives in this MA. Hence, it is dismissed. MA 434 of 2000 has been filed for extension of time for five months from 24-7-2000 to enable the Department to pass final order in the Disciplinary Proceedings against the applicant. However, it appears that final order has already been passed and the same has been challenged before this Tribunal by way of fresh O.A. Under these circumstances, MA 434 of 2000 for extension of time has become infructuous. CPC 37 of 2000 will appear on 15-5-03.


Member (J)


Member (A)

DKN